

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1138 of 2019

IN THE MATTER OF:

Partha Paul

...Appellant

Versus

Kotak Mahindra Bank Ltd. & Anr.

...Respondents

**For Appellant: Shri S.C. Das and Shri Soham Bandyopadhyay,
Advocates**

**For Respondents: Shri Sudhir K. Makkar, Sr. Advocate with Shri
Amit Mahaliyan and Ms. Soumya, Advocates**

O R D E R

06.02.2020 Appellant may file Rejoinder within a week.

The arguing Counsel for Appellant is not present. Time is sought. One opportunity is given.

List the Appeal 'for admission (after Notice)' on 4th March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md